

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.12/2017

Date of Decision: 13.04.2018.

CORAM:HON'BLE SHRI ARVIND J.ROHEE, MEMBER (J)
HON'BLE SHRI R. VIJAYKUMAR, MEMBER (A)

Mr. Niles Pandurang Maku
 Occu: Postal Assistant
 R/at E/08, 4th Floor Room No.1,
 Sec.18, Near Cidco Vinayak Mandir,
 New Panvel, Tal. Panvel,
 Dist. Panvel. ... *Applicant*

(Advocate Shri S.A. Chavan)

Versus

1. Union of India,
 Through the Secretary,
 Ministry of Communication
 & IT, Sanchar Bhavan,
 Sansad Marg, P.O.,
 New Delhi 110 001.
2. Senior Superintendent of Post Offices,
 Mumbai City South Division,
 Mumbai – 01.
3. Director Postal Service
 Mumbai Region, Mumbai Division,
 Mumbai 400 001.
4. Chief Post Master General
 Maharashtra Circle, GPO,
 Mumbai 400 001. ... *Respondents*

(Advocate Shri A.M. Sethna)

ORDER (Oral)
Per : Shri A.J. Rohee, Member (J)

Not on Board. However, taken up on mention made by Shri S.A. Chavan, learned Advocate for the Applicant, since the applicant wants to withdraw the present OA. The Applicant is also present in Court.

2. Shri A.M. Sethna, learned Advocate for the Respondents is absent since the matter is fixed for 09.06.2018 and obviously he has no notice of today's date of hearing on mentioning made by learned Advocate for the Applicant.

3. On interrogation with the Applicant, he submitted that disciplinary inquiry which is the subject matter of this OA, initiated against him has been completed and he has been removed from service.

4. In view of above, he seeks permission to withdraw the OA since nothing survives in this OA and the OA has become infructuous. The Applicant is at liberty to challenge the order of removal before the appropriate authority.

5. In view of above, the OA stands dismissed as withdrawn unconditionally. However, with no order as to costs.

6. Registry is directed to forward copy of this order to both the parties at the earliest.

(R. Vijaykumar)
Member (A)

(Arvind J. Rohee)
Member (J)

dm.